

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:777

ANSWERED ON:06.12.2004

PROGRAMMES FOR BETTER PERFORMANCE IN NEXT OLYMPIC GAMES

Barman Shri Hiten;Barman Shri Ranen;Baxla Shri Joachim;Bose Shri Subrata

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government propose to amend the existing National Sports Policy in view of the dismal performance of the Indian contingent in the 2004 Olympic Games;

(b) if so, the details thereof;

(c) the details of programmes for better performance in the next Olympic Games in 2008 in China;

(d) whether the Government has introduced a rule that no individual can hold office in any National Sports Federations for a continuous period of more than eight years and in case of violation of said rule, financial and other assistance from the Government will be stopped; and

(e) if so, the details thereof?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT)

(a) No, Sir.

(b) Does not arise.

(c) The training of sports-persons for major international events including Olympic Games is an ongoing process. Systematic approach is adopted to select and train athletes and teams for participation by drawing up Long Term Development Programmes (LTDPs) as four year roll - on plan (Asian Games to Asian Games) under which elite sports-persons selected on the basis of performance are put through scientifically designed continuous training programmes.

Specific efforts by way of providing specialized training and exposure under Indian and foreign coaches with scientific inputs are being made for the sports-persons who are expected to excel in their respective disciplines in the Commonwealth and Asian Games 2006 and to prepare them for participation in Olympic Games 2008.

(d) &(e) `Sports` is covered in `State List`. Government of India is not able to enact legislation in this regard. However, Government of India issued guidelines in 1975 to Indian Olympic Association and National Sports Federation indicating that no office bearer would hold office consecutively for more than two terms or eight years. The Government's financial and other assistance is contingent upon fulfillment of the above conditions. Keeping in view the overall interest of sports-persons, this condition under the guidelines has not been enforced so far.